

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Transfer Petition (Civil) No. 35 of 2021

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Shreya Upadhyay

Versus

Baibhav Binit Tiwari

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--- --- Opp. Party

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CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**

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For the Petitioner: M/s P.P.N. Rai, Sr. Advocate, P.A.N. Roy, Advocate

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03 / 10.09.2021 Issue Notice on the opposite party under registered cover with A/D and speed post, for which requisites be filed within one week. Office to track the speed post delivery.

Let the matter be listed on 22.10.2021 with the service report.

(**Aparesh Kumar Singh, J**)

Ranjeet/